

**GOVERNMENT OF INDIA
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP**

LOK SABHA

**STARRED QUESTION NO.*271
TO BE ANSWERED ON 06.08.2018**

INDUSTRIAL TRAINING INSTITUTES

***271. SHRIMATI RITI PATHAK:
SHRI NISHIKANT DUBEY:**

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to State:

- (a) the details of Industrial Training Institutes (ITIs) functioning in the country, State/UT-wise;
- (b) whether there is a need for improvement in training quality of such institutes currently in operation and if so, the details thereof along with the steps taken/being taken in this regard;
- (c) whether new ITIs are proposed to be set up across the country including Madhya Pradesh to impart industrial training to more and more youth for their skill development; and
- (d) if so, the details thereof, State/UTwise and if not, the reasons therefor?

ANSWER

**MINISTER IN THE MINISTRY OF
SKILL DEVELOPMENT AND ENTREPRENEURSHIP
(SHRI DHARMENDRA PRADHAN)**

- (a) to (d) A statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (d) OF LOK SABHA STARRED QUESTION NO.*271 RAISED BY HON'BLE M.P SHRIMATI RITI PATHAK &SHRI NISHIKANT DUBEY REGARDING 'INDUSTRIAL TRAINING INSTITUTES' FOR REPLY ON 06.08.2018.

(a) There are **14312** Industrial Training Institutes (ITIs) functioning in the country(2204 Government and 12108 Private ITIs), affiliated with National Council of Vocational Training.The details of State/UT wise Government and Private ITIs is attached at **Annexure I**.

(b) Directorate General of Training(DGT) under Ministry of Skill Development and Entrepreneurship(MSDE), has been making continuous efforts,to improve the quality of training in these existing Institutes, and also in new Institutes. The steps taken/being taken in this regard include:

- i. Prescribing new Affiliation Norms for ITIs for quality training.
- ii. Regular inspection of ITIs and de-affiliation of ITIs to weed out ITIs not conforming to the NCVT norms & standards.
- iii. ISO 29990 Certification of ITIs to raise the overall quality and standards.
- iv. Grading of ITIs to evaluate their performance.
- v. Introduction of new trades & removal of obsolete trades for industry relevance.
- vi. Regular up-gradation of training content of ITI curriculum as per industrial requirement
- vii. Aligning the course of CTS to National Skills Qualification Framework (NSQF)
- viii. Implementation of 'Dual System of Training' in ITIs leading to better ITI – Industry linkage.
- ix. Training and re-training of ITI Instructors.
- x. Up gradation of infrastructure of ITIs through following centrally funded schemes:
 - a) World Bank assisted Vocational Training Improvement Project (VTIP) /Skills Strengthening for Industrial Value Enhancement (STRIVE).
 - b) Up-gradation of 1396 Government ITIs through Public Private Partnership (PPP).

(c)& (d) Vocational Training is a concurrent subject under the Constitution wherein the Central Government is entrusted with the responsibility of formulation of policy, laying down training standards, norms. New ITIs (Govt./Pvt.) are setup under administrative control of concerned State Directorate/Union Territory.

Ministry of Skill Development and Entrepreneurship has formulated following schemes for setting up of new ITIs:

1. Enhancing Skill Development Infrastructure in North Eastern States and Sikkim: The scheme inter alia supports establishment of 22 new ITIs. The detail may be seen at **Annexure II**.
2. Skill Development in 47 Districts Affected by LWE: The scheme inter alia supports establishment of 47 ITI in 47 districts affected by Left Wing Extremism (LWE) **including 1 ITI in Madhya Pradesh**. The detail may be seen at **Annexure III**.

Statement referred to in reply to part (a) of Lok Sabha Starred Question no. *271 due for reply on 06.08.2018.

STATE WISE DETAILS OF ITIs INCLUDING GOVERNMENT & PRIVATE ITIs

- As per NCVT MIS Portal on date 31st July 2018

Sl. No	State/UT	Total No. of ITI(s)	Govt. ITIs	Private ITIs
1	Andaman & Nicobar Islands	3	2	1
2	Andhra Pradesh	493	72	421
3	Arunachal Pradesh	6	5	1
4	Assam	30	24	6
5	Bihar	1170	24	1146
6	Chandigarh	2	2	0
7	Chhattisgarh	192	83	109
8	Dadra & Nagar Haveli	1	1	0
9	Daman & Diu	2	2	0
10	Delhi	57	15	42
11	Goa	14	10	4
12	Gujarat	416	173	243
13	Haryana	357	119	238
14	Himachal Pradesh	237	88	149
15	Jammu and Kashmir	38	37	1
16	Jharkhand	266	14	252
17	Karnataka	1424	145	1279
18	Kerala	576	80	496
19	Lakshadweep	1	1	0
20	Madhya Pradesh	1010	122	888
21	Maharashtra	910	417	493
22	Manipur	1	1	0
23	Meghalaya	7	5	2
24	Mizoram	3	3	0
25	Nagaland	2	2	0
26	Odisha	631	49	582
27	Puducherry	15	8	7
28	Punjab	369	111	258
29	Rajasthan	1883	128	1755
30	Sikkim	3	3	0
31	Tamil Nadu	562	63	499
32	Telangana	284	54	230
33	Tripura	15	13	2
34	Uttar Pradesh	2920	129	2791
35	Uttarakhand	157	71	86
36	West Bengal	255	128	127
	Total	14312	2204	12108

Annexure - II

Details of the scheme 'Enhancing Skill Development Infrastructure in North Eastern States and Sikkim':

Sl.	State	New ITIs		Fund for new ITIs including 90% Central and 10% State share (Rs. In Lakh)	
		No. off.	Location	Allocation	Released
1	Arunachal Pradesh	4	New Sagalee, Manipoliang (Ziro), Mipang East Siang and Kanubari.	3800.00	2013.20
2	Nagaland	2	Dimapur and Peren	1900.00	1221.11
3	Sikkim	1	Kewzing	950.00	634.63
4	Manipur	2	Sekmai and Kangpokpi	1900.00	862.80
5	Mizoram	3	Thingwal, Serchhip and Champhai	2850.00	1869.91
6	Meghalaya	2	Ampati and Mawkyrwat	1900.00	545.61
7	Assam	5	Nalbari, Bongaigaon, Jorhat, Sonitpur and Rangapara	4750.00	1456.53
8	Tripura	3	Kanchanpur, Gandacherra and Santirbazar	2850.00	2554.17
	Total	22		20900.00	11157.97

Annexure - III

Details of the scheme Skill Development in 47 Districts Affected by Left Wing Extremism:

Sl	States	Covered districts For establishment of 1 ITI per district		Fund for new ITIs including 75% Central and 25% State share (Rs. In Lakh)	
		No. of	Name	Allocation	Released
1	Andhra Pradesh	1	Vishakhapatnam	734.6	550.56
2	Telangana	1	Khammam	532.6	399.45
3	Bihar	9	Jamui, Gaya, Aurangabad, Rohtas, Jehanabad, Arwal, Muzzafarpur, Banka and Nawada	6611.4	2576.04
4	Chhattisgarh	9	Dantewada, Bastar, Kanker, Surguja, Rajnandgaon, BijapurNarayanpur, Sukma and Kondagaon	5197.4	4830.08
5	Jharkhand	16	Chatra, West Singhbhum, Palamau, Garhwa, East Singhbhum, Bokaro, Lohardaga, Gumla, Latehar, Hazaribagh, Girdih, Khunti, Ranchi, Dumka, Ramgarh and Simdega	11147.6	7165.17
6	Madhya Pradesh	1	Balaghat	532.6	532.61
7	Maharashtra	2	Gadchiroli K, Gondia	1267.2	676.24
8	Orissa	6	Gajapati, Malkangiri, Rayagada, Deogarh, Sambalpur and Koraput	3397.6	3029.61
9	Uttar Pradesh	1	Sonebhadra	532.6	532.60
10	West Bengal	1	PaschimMidnapur	532.6	532.60
	Total	47		30486.2	20824.97
